

F.No. 23(59)/Trans. Gr. 'A' /CESTAT/Admn. 2017
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi - 66

Dated : 13.05.2019

OFFICE ORDER

The Hon'ble President is pleased to order the following transfers on the request of the concerned officers/ in public interest :

1. Shri T. Viswaprakash, Dy. Registrar is transferred from CESTAT Kolkata to CESTAT Mumbai without TA/ DA with effect from the date of assumption of charge by Shri T.K. Sarkar, Dy. Registrar at CESTAT Kolkata.
2. Shri T.K. Sarkar, Dy. Registrar is transferred from CESTAT Chennai to CESTAT Kolkata without TA/ DA with immediate effect.
3. Shri Manas Kumar Sinha, Asstt. Registrar is transferred from CESTAT Mumbai to CESTAT Chennai with TA/ DA, joining time etc. as per rules with effect from 3 June 2019.

By Order



(Bineesh Kumar K.S)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. SPS to Hon'ble Sr. Member, CESTAT, Mumbai
3. SPS to Hon'ble Sr. Member, CESTAT, Kolkata
4. SPS to Hon'ble Sr. Member, CESTAT, Chennai
5. Under Secretary, Ad.1C, Ministry of Finance, Deptt. of Revenue, New Delhi
6. P.A. to Registrar, CESTAT, New Delhi
7. Shri T.Viswaprakash, Dy. Registrar, CESTAT, Mumbai
8. Shri T.K. Sarkar, Dy. Registrar, CESTAT, Chennai
9. Shri Manas Kumar Sinha, Asstt. Registrar, CESTAT, Mumbai
10. The Dy. Registrar/ Asstt. Registrar, CESTAT, Delhi/ Mumbai/Kolkata/Chennai
11. The Pay & Accounts officer, Ministry of Finance, Deptt. of Revenue, Delhi
12. Accounts Officer, CESTAT, Delhi
13. Personal file/ Service Book
14. Website /Guard file/ Office copy



Asstt. Registrar